

RAJYA SABHA

Friday, the 17th December, 2021/ 26 Agrahayana, 1943 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

REFERENCE BY THE CHAIR

MR. CHAIRMAN: Hon. Members, as you might be aware, 'Durga Puja in Kolkata' has been inscribed into the coveted 'Representative List of Intangible Cultural Heritage of Humanity' by the UNESCO. The festival was particularly praised for its all-inclusive approach cutting across barriers of religion, gender and economic strata. It is seen as the best instance of public performance of religion and art, and as a thriving ground for collaborative artists and designers. Inclusion of Durga Puja as an Intangible Cultural Heritage is indeed a matter of great pride for our nation and speaks volumes of the rich cultural diversity and traditions of our country which have been meticulously preserved and propagated across generations.

On behalf of the House and on my own behalf, I extend my hearty congratulations to the citizens of the country who have not only kept the auspicious tradition of Durga Puja alive but have also infused new-found vitality and fervour into the celebration of festival with the passage of time.

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Agriculture and Farmers' Welfare

कृषि एवं किसान कल्याण मंत्री (नरेन्द्र सिंह तोमर) : महोदय, मैं कृषि उपज (श्रेणीकरण और चिह्नांकन) अधिनियम, 1937 की धारा 3 की उप धारा (3) के अधीन कृषि एवं किसान कल्याण मंत्रालय (कृषि और किसान कल्याण विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (1) G.S.R. 171 (E), dated the 12th March, 2021, publishing the Spices Grading and Marking (Amendment) Rules, 2021.
- (2) G.S.R. 719 (E), dated the 5th October, 2021, publishing the Pine nut Grading and Marking Rules, 2021.

[Placed in Library. For (1) and (2) See No. LT-5815/17 /21]